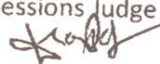


# OFFICE OF THE DISRICT JUDGE-I & SESSIONS JUDGE: DELHI

## ORDER

In super-session of all earlier orders and pursuant to the provision of sub-section (1) of section 19 of the Right to Information Act-2005(22 of 2005), I, being District Judge-I & Sessions Judge, Delhi hereby designate Sh. Girish Kathpalia, AD&SJ as First Appellate Authority for the office of District Judge-I & Sessions Judge( Central), Delhi.

  
(G. P. Mittal)

District Judge-I & Sessions Judge  
Delhi. 

# OFFICE OF THE DISRICT JUDGE-I & SESSIONS JUDGE: DELHI

No. 580/13382-582  
/Admn-I/RTI/THC/2010,

Dated, Delhi the 19/02/10

Copy forwarded for information & necessary action to:-

- (1) The Registrar General, Hon'ble High Court of Delhi, New Delhi
- (2) The Secretary (AR), Administrative Reforms Deptt. ,7<sup>th</sup> Level, C Wing, Delhi Secretariat, GNCT, New Delhi
- (3) The District Judges II to IX, Delhi & New Delhi
- (4) The Officer In-Charge, Accounts Branch.
- (5) All Concerned Judicial Officers.
- (6) The Chief Metropolitan Magistrate, Delhi
- (7) All the Branches, All Courts Complex, Delhi & New Delhi.
- (8) Web Site Committee, Tis hazari Courts, Delhi.
- (9) The Reader, District Judge-I & Sessions Judge, Delhi
- (10) Notice Board, All Court Complexes, Delhi & New Delhi.
- (11) The Secretary, Delhi Bar Association, All Courts Complex, Delhi & New Delhi.
- (12) The Dealing, Server Room No. 207, Tis hazari Courts, Delhi.
- (13) All the APRO/PRO, All court Complexes, Delhi & New Delhi.
- (14) Dealing Assistant, Hindi Implementation Committee, Tis hazari Courts, Delhi.

  
District Judge-I & Sessions Judge  
Delhi. 